IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-59/ND/2008

In the matter of

Sh. Raj Kumar Divraj & Ors.

....PETITIONER

Vs.

Rambagh Palace Hotel (P) Ltd.

..RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 09.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Salman Khurshid, Advocate Mr. Abhishek Rao, Advocate Ms. Bhavya Bharti, Advocate Mr. Shailesh Suman, Advocate Ms. Alisha Panda, Advocate Ms. Sanchita, Advocate

For the Respondent/Corporate Debtor: -

For the Intervener

ORDER

Learned Counsel for the parties are present. Heard the matter at length.

Order reserved.

— Se/—

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.1.2018